

C. A. T. Bench, JAIPUR

Date of Order

orders

24.6.98

Sh. P. V. Calte, Counsel for the applicant.
Sh. Manish Bhandari, Counsel for the respondent.

The OA has been disposed
of by a separate order which
has been pronounced in the open
court.

(O. P. Sharma)

Administrative Member

(D. L. Mehta)
Vice-Chairman

only out 2
for app. and
@ - p and in
vide 4649 to 4650

2-7-93

U